

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/69/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020
SECTION	RULE 11 NCLT
NAME OF PARTIES	SHAWN JEFF CHRISTOPHER (CHSRTERED ACCOUNTANT) IN THE MATTER OF JATAYUPARA TOURISAM PROJECT
PETITIONERS ADVOCATE/ PROFESSIONAL	SHAWN JEFF CHRISTOPHER (CHARTERED ACCOUNTANT)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23 April 2024

O R D E R

IA(C/ACT)/69/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020

This is an IA bearing No. 69/KOB/2024 filed by the NCLT appointed Chartered Accountant to place on record the periodical report for the period from 27.02.2024 to 11.03.2024.

Learned NCLT appointed Chartered Accountant, Mr. Shawn Jeff Christopher is physically present in court.

The said periodical report of the Chartered Accountant is taken on record.

Copy of the report may also be shared with the NCLT appointed Administrator for its perusal and comments, if any.

With the aforesaid observations, this IA(C/ACT)/69/KOB/2024 is **allowed and disposed of.**

(2)

IA(C/ACT)/51/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020

This is an IA bearing No. 51/KOB/2024 filed by the NCLT appointed Chartered Accountant to place on record the periodical report for the period from 13.02.2024 to 26.02.2024.

Learned NCLT appointed Chartered Accountant, Mr. Shawn Jeff Christopher is physically present in court.

The said periodical report of the Chartered Accountant is taken on record.

Copy of the report may also be shared with the NCLT appointed Administrator for its perusal and comments, if any.

With the aforesaid observations, this IA(C/ACT)/51/KOB/2024 is **allowed and disposed of**.

IA(C/ACT)/15/KOB/2024 in CP/21/KOB/2020

Learned counsel Mr. Bijoy P Pulipra appears physically on behalf of the applicants. Respondents are represented by learned counsel Mr. Sankar P Panicker physically and learned counsel Mr. Mohan Pulickkal and learned GP Mr. Arun Chandy virtually.

List this matter for further consideration on **04.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**